

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/11557/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 5th ~~November~~ ^{December}, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/Estt./2024/7210 Dtd. 28.11.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

- Sd -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/11558/A, dated , 05-12-24
Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)